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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 14826/2022 & CM APPL. 45573/2022

RAJEEV SURI

.....Petitioner

Through: Mr. Shikhil Suri, Ms. Vidhi Kapoor, Ms. Wamika Chadha and Ms. Ishita Ahuja, Advocates

versus

MUNICIPAL CORPORATION OF DELHI (MCD) & ORS

.....Respondent

Through: Ms. Beenashaw Soni, Standing Counsel with Ms. Mansi Jain, Advocate for MCD. Mr. Santosh Kumar Tripathi, Standing Counsel (Civil) with Mr. Utkarsh Singh and Mr. Kartik Sharma, Advocates for R-2. Ms. Shahana Farah and Ms. Varsha Dhami, Advocates for DDA.

CORAM: HON'BLE THE ACTING CHIEF JUSTICE HON'BLE MR. JUSTICE TUSHAR RAO GEDELA

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<u>ORDER</u> 04.07.2024

1. Learned counsel for the respondents assure and undertake to this Court that a detailed reply affidavit shall be filed within two days.

2. List on 01^{st} August 2024.

ACTING CHIEF JUSTICE

TUSHAR RAO GEDELA, J

JULY 4, 2024 Aj

This is a digitally signed order.

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